

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2119**

**Answered on Tuesday the 22<sup>nd</sup> March, 2022/1 Chaitra, 1944 (Saka)**

**Off-budget transfers**

**2119. SHRI MUZIBULLA KHAN:**

Will the Minister of Finance be pleased to state:

whether Government will consider to stop the practice of off-budget transfers directly to the bank accounts of the implementing agencies in respect of all the schemes and release Central Assistance through the Consolidated Fund of the State from the year 2022-23?

**ANSWER**

**MINISTER OF STATE FOR FINANCE**

**(SHRI PANKAJ CHAUDHARY)**

For effective cash management and to bring more efficiency in public expenditure management, the Union Government has issued a revised procedure dated 23<sup>rd</sup> March, 2021 for release of funds under the Centrally Sponsored Schemes (CSS) and monitoring utilization of funds released. As per the revised procedure, the funds flow from the Consolidated Fund of India to the Consolidated Fund of the State, except in case of schemes where a separate fund flow mechanism has been approved by the Cabinet.

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